

RAJYA SABHA

Parliamentary Bulletin

PART-II

Nos. 62302-62304]

WEDNESDAY, AUGUST 31, 2022

No.62302

Bill Office

Statement showing the **BILLS PASSED** by the Houses of Parliament during the Two Hundred and Fifty Seventh Session (2022) of the Rajya Sabha and **ASSENTED TO BY THE PRESIDENT**

S. N.	<i>Title of the Bill</i>	Date on, and House in which introduced	Date on which passed by the originating House	Date on which passed/ returned by the other House	Date of President's Assent	Act No.	Date of Publication in the Gazette	Remarks
1.	The Indian Antarctic Bill, 2022.	<u>1/4/2022</u> L.S.	22/7/2022	1/8/2022	6/8/2022	13 of 2022	8/8/2022	
2.	The Weapons of Mass Destruction and their Delivery Systems (Prohibition of Unlawful Activities) Amendment Bill, 2022.	<u>5/4/2022</u> L.S.	6/4/2022	1/8/2022	6/8/2022	14 of 2022	8/8/2022	

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| 3. | The National Anti-Doping Bill, 2022. | <u>17/12/2021</u>
L.S. | 27/7/2022 | 3/8/2022 | 12/8/2022 | 15 of
2022 | 12/8/2022 |
| 4. | The Family Courts (Amendment) Bill, 2022. | <u>18/7/2022</u>
L.S. | 26/7/2022 | 4/8/2022 | 12/8/2022 | 16 of
2022 | 12/8/2022 |
| 5. | The Central Universities (Amendment) Bill, 2022. | <u>1/8/2022</u>
L.S. | 3/8/2022 | 8/8/2022 | 16/8/2022 | 17 of
2022 | 17/8/2022 |
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**Statements showing the BILLS PENDING in the Rajya Sabha at the end of
Two Hundred and Fifty Seventh Session (2022)**

Statement-I

GOVERNMENT BILLS

Sl. No.	Title of the Bill	Ministry/ Department	Remarks
1.	The Constitution (Seventy-ninth Amendment) Bill, 1992.	Health and Family Welfare	Introduced on the 22 nd December, 1992. The report of the Department-related Parliamentary Standing Committee on Human Resource Development presented on the 22 nd March, 1995.
2.	The Delhi Rent (Amendment) Bill, 1997.	Housing and Urban Affairs	Introduced on the 28 th July, 1997. The report of the Department-related Parliamentary Standing Committee on Urban and Rural Development laid on the Table of the Rajya Sabha on the 21 st December, 2000.

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| 3. The Provisions of the Municipalities (Extension to the Scheduled Areas) Bill, 2001. | Housing and Urban Affairs | Introduced on the 30 th July, 2001. |
| 4. The Seeds Bill, 2004. | Agriculture and Farmers Welfare | The report of the Department-related Parliamentary Standing Committee on Urban and Rural Development laid on the Table of the Rajya Sabha on the 9 th December, 2003.
Introduced on the 9 th December, 2004. |
| 5. The Indian Medicine and Homoeopathy Pharmacy Bill, 2005. | Health and Family Welfare | The report of the Department-related Parliamentary Standing Committee on Agriculture laid on the Table of the Rajya Sabha on the 28 th November, 2006.
Introduced on the 12 th August, 2005. |
| 6. The Telecom Regulatory Authority of India (Amendment) Bill, 2008. | Communications | The report of the Department-related Parliamentary Standing Committee on Health and Family Welfare presented on the 28 th July, 2006.
Introduced on the 15 th December, 2008.

The report of the Department-related Parliamentary Standing Committee on Information Technology laid on the Table of the Rajya Sabha on the 16 th February, 2009. |

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| 7. | The Mines (Amendment) Bill, 2011. | Labour and Employment | Introduced on the 23 rd March, 2011.

The report of the Department-related Parliamentary Standing Committee on Labour laid on the Table of the Rajya Sabha on the 20 th December, 2011. |
| 8. | The Inter-State Migrant Workmen (Regulation of Employment and Conditions of Service) Amendment Bill, 2011. | Labour and Employment | Introduced on 18 th August, 2011.

The report of the Department-related Parliamentary Standing Committee on Labour laid on the Table of the Rajya Sabha on the 20 th December, 2011. |
| 9. | The Tamil Nadu Legislative Council (Repeal) Bill, 2012. | Law and Justice | Introduced on 4 th May, 2012.

The motion for consideration of the Bill was moved on the 22 nd May, 2012 but the Minister had not commenced his speech. |
| 10. | The Building and Other Construction Workers Related Laws (Amendment) Bill, 2013. | Labour and Employment | Introduced on 18 th March, 2013.

The report of the Department-related Parliamentary Standing Committee on Labour laid on the Table of the Rajya Sabha on the 11 th June, 2014. |
| 11. | The Employment Exchanges (Compulsory Notification of Vacancies) Amendment Bill, 2013. | Labour and Employment | Introduced on 22 nd April, 2013.

The report of the Department-related Parliamentary Standing Committee on Labour laid on the Table of the Rajya Sabha on the 7 th February, 2014. |

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| 12. The Rajasthan Legislative Council Bill, 2013. | Law and Justice | Introduced on 6 th August, 2013.
The report of the Department-related Parliamentary Standing Committee on Personnel, Public Grievances, Law and Justice presented on the 9 th December, 2013. |
| 13. The Registration (Amendment) Bill, 2013. | Rural Development | Introduced on 8 th August, 2013.
The report of the Department-related Parliamentary Standing Committee on Rural Development laid on the Table of the Rajya Sabha on the 8 th May, 2015. |
| 14. The Delhi Rent (Repeal) Bill, 2013. | Housing and Urban Affairs | Introduced on 29 th August, 2013. |
| 15. The Assam Legislative Council Bill, 2013. | Law and Justice | Introduced on 10 th December, 2013.
The report of the Department-related Parliamentary Standing Committee on Personnel, Public Grievances, Law and Justice presented on the 17 th February, 2014. |
| 16. The Readjustment of Representation of Scheduled Castes and Scheduled Tribes in Parliamentary and Assembly Constituencies (Third) Bill, 2013. | Law and Justice | Introduced on 10 th December, 2013. |

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| 17. The Waqf Properties (Eviction of Unauthorised Occupants) Bill, 2014. | Minority Affairs | Introduced on 18 th February, 2014.
The report of the Department-related Parliamentary Standing Committee on Social Justice and Empowerment was laid on the Table of the Rajya Sabha on the 12 th August, 2015. |
| 18. The Constitution (Scheduled Tribes) Order (Amendment) Bill, 2019. (<i>in relation to the State of Assam</i>) | Tribal Affairs | Introduced on 9 th January, 2019. |
| 19. The Constitution (One Hundred and Twenty-fifth Amendment) Bill, 2019. | Home Affairs | Introduced on 6 th February, 2019.
The report of the Department-related Parliamentary Standing Committee on Home Affairs presented on 5 th March, 2020. |
| 20. The Registration of Marriage of Non-Resident Indian Bill, 2019. | External Affairs | Introduced on 11 th February, 2019.
The report of the Department-related Parliamentary Standing Committee on External Affairs laid on the Table of the Rajya Sabha on 13 th March, 2020. |
| 21. The Cinematograph (Amendment) Bill, 2019. | Information and Broadcasting | Introduced on 12 th February, 2019.
The report of the Department-related Parliamentary Standing Committee on Information Technology laid on the Table of the Rajya Sabha on 16 th March, 2020. |

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| 22. The Inter-State River Water Disputes (Amendment) Bill, 2019. | Jal Shakti | The Bill, as passed by the Lok Sabha, was laid on the Table of the Rajya Sabha on the 31 st July, 2019. |
| 23. The Pesticide Management Bill, 2020. | Agriculture and Farmers Welfare | Introduced on 23 rd March, 2020.
The report of the Department-related Parliamentary Standing Committee on Agriculture, Animal Husbandry and Food Processing laid on the Table of the Rajya Sabha on 21 st December, 2021. |
| 24. The Mediation Bill, 2021. | Law and Justice | Introduced on 20 th December, 2021.
The report of the Department-related Parliamentary Standing Committee on Personnel, Public Grievances, Law and Justice presented on the 21 st July, 2022. |
| 25. The Constitution (Scheduled Castes and Scheduled Tribes) Order (Second Amendment) Bill, 2022. (in relation to the State of Uttar Pradesh) | Tribal Affairs | The Bill, as passed by the Lok Sabha was laid on the table of the Rajya Sabha on 4 th April, 2022. |
| 26. The Wildlife (Protection) Amendment Bill, 2022. | Environment, Forest and Climate Change | The Bill, as passed by the Lok Sabha was laid on the table of the Rajya Sabha on 2 nd August, 2022. |

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| 27. | The Energy Conservation (Amendment) Bill, 2022. | Power | The Bill, as passed by the Lok Sabha was laid on the table of the Rajya Sabha on 8 th August, 2022. |
| 28. | The New Delhi International Arbitration Centre (Amendment) Bill, 2022 | Law and Justice | The Bill, as passed by Lok Sabha on the 8 th August, 2022, was notified in the Parliamentary Bulletin Part-II dated 10 th August, 2022 <i>vide</i> paragraph No. 62288. |

Statement-II

Private Members' Bills

Sl. No.	Title of the Bill	Member-in-charge	Ministry concerned	Remarks
1.	The Right to Health Bill, 2021	Prof. Manoj Kumar Jha	Health and Family Welfare	Further discussion on the motion for consideration of the Bill moved on 22 nd July, 2022 continued on 5 th August, 2022 but the discussion was not concluded.

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| 2. | The Bail Bill, 2017. | Shri Sukhendu Sekhar
Ray | Home Affairs | Introduced on
December, 2017 | 15 th |
| 3. | The National Capital Territory of Delhi Laws (Special Provisions) Bill, 2018. | Shri Sanjay Singh | Housing and Urban Affairs | Introduced on
August, 2018 | 3 rd |
| 4. | The Constitution (Amendment) Bill, 2018. (<i>amendment of article 85</i>) | Shri Derek O' Brien | Parliamentary Affairs | Introduced on
June, 2019 | 21 st |
| 5. | The Holy City of Kashi (Preservation of Cultural Heritage) Bill, 2019. | Shri Sanjay Singh | Culture | Introduced on
June, 2019 | 21 st |
| 6. | The Constitution (Amendment) Bill, 2018. (<i>amendment of articles 85 and 174</i>) | Shri C. M. Ramesh | Parliamentary Affairs | Introduced on
July, 2019 | 12 th |
| 7. | The Children with Specific Learning Disabilities (Identification and Support in Education) Bill, 2018. | Shrimati Vandana
Chavan | Social Justice and
Empowerment | Introduced on
July, 2019 | 12 th |

8.	The Right of Children to Free and Compulsory Education (Amendment) Bill, 2018.	Shrimati Vandana Chavan	Education	Introduced on July, 2019	12 th
9.	The Contract Labour (Regulation and Abolition) Amendment Bill, 2018.	Shrimati Vandana Chavan	Labour and Employment	Introduced on July, 2019	12 th
10.	The Minimum Wages (Amendment) Bill, 2019.	Shri Binoy Viswam	Labour and Employment	Introduced on July, 2019	12 th
11.	The National Commission for Welfare of Farmers Bill, 2019.	Dr. Kirodi Lal Meena	Agriculture and Farmers Welfare	Introduced on July, 2019	26 th
12.	The Right to Universal and Free Health Care Bill, 2019.	Dr. Abhishek Manu Singhvi	Health and Family Welfare	Introduced on November, 2019	22 nd
13.	The Tribal (Adivasi) Regiment Bill, 2019.	Dr. Kirodi Lal Meena	Defence	Introduced on November, 2019	22 nd
14.	The Mangarh Dham National Memorial Bill, 2019.	Dr. Kirodi Lal Meena	Culture	Introduced on November, 2019	22 nd

15.	The Reservation for Scheduled Castes and Scheduled Tribes in Private Sector Bill, 2019.	Dr. Kirodi Lal Meena	Social Justice and Empowerment	Introduced on November, 2019	22 nd
16.	The Constitution (Amendment) Bill, 2019. (<i>amendment of article 343</i>)	Shri Vaiko	Home Affairs	Introduced on November, 2019	22 nd
17.	The E-Commerce (Regulation) Bill, 2019.	Shrimati Shanta Chhetri	Commerce and Industry	Introduced on December, 2019	6 th
18.	The Decarbonisation Bill, 2019.	Shrimati Shanta Chhetri	Environment, Forest and Climate Change	Introduced on December, 2019	6 th
19.	The Hindu Shrines and Religious Places (Management and Regulation) Bill, 2019.	Shri Ajay Pratap Singh	Home Affairs	Introduced on December, 2019	6 th
20.	The Public Credit Registry of India Bill, 2019.	Shri Rakesh Sinha	Finance	Introduced on December, 2019	6 th
21.	The Elder Persons (Care and Protection) Bill, 2019.	Shri Derek O' Brien	Social Justice and Empowerment	Introduced on December, 2019	6 th

22.	The Representation of the People (Amendment) Bill, 2019.	Shri G.V.L. Narasimha Rao	Law and Justice	Introduced on December, 2019	6 th
23.	The Constitution (Amendment) Bill, 2019. (<i>amendment of article 343</i>)	Shri Vaiko	Home Affairs	Introduced on November, 2019	22 nd
24.	The Population Control Bill, 2019.	Dr. Abhishek Manu Singhvi	Health and Family Welfare	Introduced on December, 2019	6 th
25.	The Right of Children to Free and Compulsory Education (Amendment) Bill, 2019.	Dr. Amar Patnaik	Education	Introduced on December, 2019	6 th
26.	The Deposit Insurance and Credit Guarantee Corporation (Amendment) Bill, 2019.	Dr. Amar Patnaik	Finance	Introduced on December, 2019	6 th
27.	The Right to Information (Amendment) Bill, 2019.	Dr. Amar Patnaik	Personnel, Public Grievances and Pensions	Introduced on December, 2019	6 th

28.	The Constitution (Amendment) Bill, 2019. (<i>amendment of articles 217 and 224</i>)	Shri P. Wilson	Law and Justice	Introduced on December, 2019	6 th
29.	The Protection of Children from Sexual Offences (Amendment) Bill, 2020.	Ms. Saroj Pandey	Women and Child Development	Introduced on February, 2020	7 th
30.	The Terminated Employees (Welfare) Bill, 2020.	Shri Rakesh Sinha	Labour and Employment	Introduced on February, 2020	7 th
31.	The Special Financial Assistance to the State of Rajasthan Bill, 2020.	Dr. Kirodi Lal Meena	Finance	Introduced on February, 2020	7 th
32.	The Constitution (Amendment) Bill, 2020. (<i>insertion of new article 47A</i>)	Shri Anil Desai	Health and Family Welfare	Introduced on February, 2020	7 th
33.	The Animal Factory Farming (Regulation) Bill, 2020.	Dr. Abhishek Manu Singhvi	Fisheries, Animal Husbandry and Dairying	Introduced on March, 2020	13 th

34.	The Victim and Witness Protection and Assistance Bill, 2020.	Dr. Ameer Yajnik	Home Affairs	Introduced on March, 2020	13 th
35.	The Code of Criminal Procedure (Amendment) Bill, 2020.	Dr. Amar Patnaik	Home Affairs	Introduced on March, 2020	13 th
36.	The Third Language Bill, 2020.	Shrimati Shanta Chhetri	Education	Introduced on March, 2020	13 th
37.	The Indian Penal Code (Amendment) Bill, 2020.	Ms. Saroj Pandey	Home Affairs	Introduced on March, 2020	13 th
38.	The Public Health (Prevention, Control and Management of Epidemics) Bill, 2020.	Shri Sanjay Singh	Health and Family Welfare	Introduced on March, 2020	13 th
39.	The Constitution (Amendment) Bill, 2020. (<i>omission of article 248</i>)	Shri Vaiko	Law and Justice	Introduced on December, 2021	3 rd
40.	The Women's (Reservation in Workplace) Bill, 2021.	Shri Tiruchi Siva	Personnel, Public Grievances and Pensions	Introduced on December, 2021	3 rd

41.	The Rights of Persons Affected by Leprosy and Members of their Family (Protection against Discrimination and Guarantee of Social Welfare) Bill, 2021.	Shri K.T.S. Tulsi	Health and Family Welfare	Introduced on December, 2021	3 rd
42.	The Criminal Laws (Amendment) Bill, 2021.	Shri K.T.S. Tulsi	Home Affairs	Introduced on December, 2021	3 rd
43.	The Constitution (Amendment) Bill, 2021. (<i>amendment of the Tenth Schedule</i>)	Shri K.T.S. Tulsi	Law and Justice	Introduced on December, 2021	3 rd
44.	The Arms (Amendment) Bill, 2021.	Dr. Fauzia Khan	Home Affairs	Introduced on December, 2021	3 rd
45.	The Academic Integrity Bill, 2021.	Dr. Fauzia Khan	Education	Introduced on December, 2021	3 rd
46.	The Universal Healthcare Bill, 2021.	Dr. Fauzia Khan	Health and Family Welfare	Introduced on December, 2021	3 rd

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| 47. The Promotion of Equal Opportunity and Prohibition of Discrimination Against Scheduled Castes and Scheduled Tribes in Employment Bill, 2021. | Shri Neeraj Dangi | Social Justice and Empowerment | Introduced on December, 2021 | 3 rd |
| 48. The Population Control Bill, 2021. | Shri Harnath Singh
Yadav | Health and Family Welfare | Introduced on December, 2021 | 3 rd |
| 49. The Medical Education Laws (Amendment) Bill, 2021. | Shri P. Wilson | Health and Family Welfare | Introduced on December, 2021 | 3 rd |
| 50. The Constitution (Amendment) Bill, 2020. (<i>substitution of new article for article 130</i>) | Shri P. Wilson | Law and Justice | Introduced on December, 2021 | 3 rd |
| 51. The Constitution (Amendment) Bill, 2020. (<i>amendment of article 51A</i>) | Dr. Amar Patnaik | Home Affairs | Introduced on February, 2022 | 4 th |

52.	The Central Educational Institutions (Reservation in Admission) Amendment Bill, 2021.	Dr. Amar Patnaik	Education	Introduced on 4 th February, 2022	
53.	The Criminal Laws (Amendment) Bill, 2021.	Dr. Prashanta Nanda	Home Affairs	Introduced on 4 th February, 2022	
54.	The Constitution (Amendment) Bill, 2021. (<i>amendment of the Preamble</i>)	Dr. V. Sivadasan	Home Affairs	Introduced on 4 th February, 2022	
55.	The Indian Penal Code (Amendment) Bill, 2021.	Shri Elamaram Kareem	Home Affairs	Introduced on 4 th February, 2022	
56.	The Labour Codes (Repeal) Bill, 2021.	Shri Elamaram Kareem	Labour and Employment	Introduced on 4 th February, 2022	
57.	The Council on Climate Change Bill, 2021.	Shrimati Priyanka Chaturvedi	Environment, Forest and Climate Change	Introduced on 4 th February, 2022	
58.	The Epidemic Diseases (Amendment) Bill, 2021.	Shrimati Priyanka Chaturvedi	Health and Family Welfare	Introduced on 4 th February, 2022	
59.	The Darjeeling Sports University Bill, 2022.	Shrimati Shanta Chhetri	Youth Affairs and Sports	Introduced on 4 th February, 2022	

60.	The Constitution (Amendment) Bill, 2022. <i>(substitution of article 168 and omission of article 169)</i>	Dr. Fauzia Khan	Law and Justice	Introduced on February, 2022	4 th
61.	The Criminal Laws (Amendment) Bill, 2022.	Dr. Fauzia Khan	Home Affairs	Introduced on February, 2022	4 th
62.	The Victims of Acid Attacks, Rehabilitation, Support and Healthcare Bill, 2022.	Dr. Fauzia Khan	Women and Child Development	Introduced on February, 2022	4 th
63.	The Constitution (Amendment) Bill, 2022. <i>(amendment of the Seventh Schedule)</i>	Shri P. Wilson	Education	Introduced on February, 2022	4 th
64.	The Constitution (Amendment) Bill, 2022. <i>(amendment of article 153 and substitution of articles 155 and 156)</i>	Dr. V. Sivadasan	Home Affairs	Introduced on 1 st April, 2022	
65.	The National Right to Land and Shelter Bill, 2022.	Dr. V. Sivadasan	Housing and Urban Affairs	Introduced on 1 st April, 2022	

66.	The Constitution (Amendment) Bill, 2022. (<i>amendment of articles 15 and 16</i>)	Dr. John Brittas	Social Justice and Empowerment	Introduced on 1 st April, 2022
67.	The High Court of Kerala (Establishment of a Permanent Bench at Thiruvananthapuram) Bill, 2022.	Dr. John Brittas	Law and Justice	Introduced on 1 st April, 2022
68.	The Constitution (Amendment) Bill, 2022. (<i>amendment of article 200</i>)	Shri P. Wilson	Home Affairs	Introduced on 1 st April, 2022
69.	The Right to Free Electricity Bill, 2022.	Shri Sanjay Singh	Power	Introduced on 1 st April, 2022
70.	The Juvenile Justice (Care and Protection of Children) Amendment Bill, 2022.	Shri Sanjay Singh	Women and Child Development	Introduced on 1 st April, 2022
71.	The Kurseong Gorkha Institute of Fashion and Design Bill, 2022.	Shrimati Shanta Chhetri	Textiles	Introduced on 1 st April, 2022

72.	The Kalimpong Films and Music Institution Bill, 2022.	Shrimati Shanta Chhetri	Information and Broadcasting	Introduced on 1 st April, 2022
73.	The Legislation and Expenditure Accountability Bill, 2022.	Shri Sujeet Kumar	Law and Justice	Introduced on 1 st April, 2022
74.	The Waqf (Amendment) Bill, 2022.	Dr. Fauzia Khan	Minority Affairs	Introduced on 22 nd July, 2022
75.	The Right of Children to Free and Compulsory Education (Amendment) Bill, 2022.	Dr. V. Sivadasan	Education	Introduced on 22 nd July, 2022
76.	The Constitution (Amendment) Bill, 2022. (<i>amendment of articles 4, 55 etc.</i>)	Dr. V. Sivadasan	Law and Justice	Introduced on 22 nd July, 2022
77.	The Compulsory Voting Bill, 2022.	Shri Deepak Prakash	Law and Justice	Introduced on 22 nd July, 2022

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| 78. | The Constitution (Amendment) Bill, 2021. <i>(amendment of articles 246 and 254)</i> | Dr. John Brittas | Law and Justice | Introduced on July, 2022 | 22 nd |
| 79. | The Central Public Sector Enterprises (Protection of Interests of States) Bill, 2022. | Dr. John Brittas | Finance | Introduced on July, 2022 | 22 nd |
| 80. | The Bengal Freedom Fighters Memorial Bill, 2022. | Shrimati Shanta Chhetri | Culture | Introduced on July, 2022 | 22 nd |
| 81. | The Indian National Army Regiment Bill, 2022. | Shrimati Shanta Chhetri | Defence | Introduced on July, 2022 | 22 nd |
| 82. | The National Commission for the Welfare of Home-based Workers Bill 2022. | Shri Sandosh Kumar P | Labour and Employment | Introduced on July, 2022 | 22 nd |
| 83. | The Epidemic Diseases (Prevention, Preparedness and Management) Bill, 2021. | Shri Derek O' Brien | Health and Family Welfare | Introduced on August, 2022 | 5 th |

84.	The Information Technology (Amendment) Bill, 2022.	Shri Derek O' Brien	Electronics and Information Technology	Introduced on August, 2022	5 th
85.	The Reserve Bank of India (Amendment) Bill, 2022.	Shri Sandosh Kumar P	Finance	Introduced on August, 2022	5 th
86.	The National Employment Guarantee Bill, 2022.	Shri Sandosh Kumar P	Labour and Employment	Introduced on August, 2022	5 th
87.	The Constitution (Amendment) Bill, 2022. (<i>insertion of new article 3A</i>)	Shri V.Vijayasai Reddy	Law and Justice	Introduced on August, 2022	5 th
88.	The Representation of the People (Amendment) Bill, 2022.	Shri V.Vijayasai Reddy	Law and Justice	Introduced on August, 2022	5 th
89.	The Press Council (Amendment) Bill, 2022.	Shri V.Vijayasai Reddy	Information and Broadcasting	Introduced on August, 2022	5 th
90.	The Protection of the State Resources Bill, 2022.	Dr. V. Sivadasan	Finance	Introduced on August, 2022	5 th

91.	The Constitution (Amendment) Bill, 2022. <i>(amendment of articles 102, 191 etc.)</i>	Shri Raghav Chadha	Law and Justice	Introduced on August, 2022	5 th
92.	The Minimum Support Price Guarantee Bill, 2022.	Shri Raghav Chadha	Agriculture and Farmers Welfare	Introduced on August, 2022	5 th
93.	The All-India Services (Amendment) Bill, 2022.	Dr. Ashok Kumar Mittal	Personnel, Public Grievances and Pensions	Introduced on August, 2022	5 th
94.	The Indian Institute of Nuclear Medicine Bill, 2022.	Dr. Ashok Kumar Mittal	Atomic Energy	Introduced on August, 2022	5 th
95.	The Indian Penal Code (Amendment) Bill, 2022.	Dr. Ashok Bajpai	Home Affairs	Introduced on August, 2022	5 th
96.	The Sal Leaves Collectors and Traders' Welfare Bill, 2022.	Dr. Sasmit Patra	Tribal Affairs	Introduced on August, 2022	5 th
97.	The Trafficking of Persons (Prevention, Protection and Rehabilitation) Bill, 2022.	Dr. Sasmit Patra	Health and Family Welfare	Introduced on August, 2022	5 th

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| 98. | The State Reorganization Commission Bill, 2022. | Dr. Sasmit Patra | Home Affairs | Introduced on August, 2022 | 5 th |
| 99. | The Cigarettes and Other Tobacco Products (Prohibition of Advertisement and Regulation of Trade and Commerce, Production, Supply and Distribution) (Amendment) Bill, 2022 | Shri Sujeet Kumar | Health and Family Welfare | Introduced on August, 2022 | 5 th |
| 100. | The Bhagat Singh National Urban Employment Guarantee Bill, 2022 | Shri Binoy Viswam | Labour and Employment | Introduced on August, 2022 | 5 th |
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No.62304

Library and Reference Unit, LARRDIS

Display of books during floral tribute ceremony to be held on the occasion of birth anniversary of Shri P.A. Sangma (former Speaker) in the Central Hall, Parliament House on 01 September 2022

The Hon'ble Members are informed that during the floral tribute to be held on the occasion of the birth anniversary of Shri P.A. Sangma (former Speaker) in the Central Hall, Parliament House on 01 September, 2022, select books on and by Shri P.A. Sangma, available in the Parliament Library will be on display from 9:00 AM to 2:00 PM. The list of books pertaining to the aforementioned dignitary as available in the Parliament Library can also be accessed online on the Parliament Library Home Page at the address:

http://164.100.47.193/dignitaries_file/sangma.pdf

The Hon'ble Members are requested to kindly make it convenient to visit the above exhibition/display of books.

P. C. MODY,
Secretary-General